STATEMENT

			_						
Category of Extra Departmental		1	Consolidated	Depart-	Pav				
agents	9			Min. Rs.	Max. Rs.	emplyee	scale Rs.		
Branch Postmaster	•		ě	25	47	B.P.M.	135-	-4—155 (S.G.) -3—135 (Ordy. Grade)	
Sub-Postmaster		•	D#61	52	72	S.P.M.	of th in th LS0	ads on the status the office. May be the clerical scale, G or H. S. G:— scale 110/240 210/320 335/425	
Mail Carrier (Runner)			20	42	Runner		70/85		
Delivery Agentr .				20		Postman		75/95	
Packer				20	42	Packer		70/85	
Letter Box Peons	•			20	42	Letter Bo Peon	X	78/85	
Stamp Vendor .			. 180	32	47	Stamp Ver	ndor	75/95	
Chowkidar				20	42	Chowkida	Ē	70/85	
Messenger		200		20	42	Messenger	r	70/85	
Boy Messenger	(*)			20	42	Boy Mes		55 60	
Boy Peon .				20	42	Boy Peor	1	55/60	

Note:— (a) The Extra Departmental employees get an ad hos increase as follows w.s.f. 1-8-66 in addition to the consolidated allowance mentioned above:—

ED SPMs	, Se	orters	and	SRCs	*1	96	*:	Rs.	20.50	p.m.
Others								Rs.	15:50	p.m.

(b) The departmental employees get a dearness allowance at the following rates from 1-8-66:

Below 110		(*)		*	Rs. 47/- p.m.
110 to 149					Rs. 70/- p.m.
150 to 209					Rs. 90/- p.m.
210 to 399					Rs. 110/- p.m.
400 to 999	181				Rs. 120/- p.m.

(c) The departmental employees also get HRA/CCA depending upon pay and localit. The E.D. employees get Rs. 3.00 p.m. if they are working in classfied cities.

श्रतुल्य घोष का पाक एजेंटों के साथ कथित संबंध

173. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या श्री अतुल्य घोष के पाक एजेन्टों के साथ कथित संबंध के बारे में केन्द्रीय सरकार को पश्चिमी बंगाल की सरकार से कोई नोट मिला है; और
- (ख) यदि हां, तो क्या केन्द्रीय सरकार ते उस नोट का कोई उत्तर दिया है?

ALLEGED CONNECTION OP SHRI ATULYA GHOSH WITH PAK ACENTS

- 173. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a note has been received by the Central Government from the Government of West Bengal regarding alleged connection of Shri Atulya Ghosh with Pak agents; and
- (b) if so, whether the Central Government have replied to that note?]
 - t[] English translation.

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) :(क) ग्रीर (ख) एक विवरण संलग्न है।

विवरण

पश्चिम बंगाल सरकार ने श्री अतत्य घोष के पाक एजेंटों के साथ तथा कथित संबंध के बारे में केन्द्रीय सरकार को टिप्पणी नहीं भेजी है। किन्तु राज्य सरकार ने इस बारे में केन्द्रीय सरकार से ग्रपने विचार देने के लिये कहा था कि उस पैम्फलेट के बारे में भारत सुरक्षा नियमावली के नियम 41 के अधीन कार्य-वाही की जानी चाहिये, जिसमें वह पव दिया गया था, जो भारत में पाकिस्तान ये उच्चायका द्वारा पाकिस्तान के दिदेश मंत्री को लिखा गया बताया जाता था। इस पत्र पर ग्राम चनावों के समय राज्य सरकार का ध्यान गया। इस पैम्फलेट का उद्देश्य जिसमें उसके मुद्रक अथवा प्रकाशक का नाम नहीं दिया गया था ग्रांर जिसको पाकिस्तान उच्चायक्त ने जानी बताया था. यह प्रभाव उत्पन्न करना था कि अत्रत्य घोष पाकिस्तान के वेतन-भोंगी एजेंट थे। भारत सरकार की नीति, कुछ सीमावर्ती क्षेत्रों को छोड़ कर, भारत सरक्षा नियमों के प्रयोग को केवल राष्ट्रीय सुरक्षा से संबंधित उद्देश्यों तक ही सीमित रखने की है । अतः, राज्य सरकार को इस पम्फलेट के बारे में भारत सुरक्षा नियमों का प्रयोग न करने की सलाह दी है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A statement is attached.

STATEMENT

The Government of West Bengal have not sent any note to the Central Government regarding any alleged

†[] English translation.

connection of Shri Atulya Ghosh with Pak agents. The State Government had, however, sought the views of the Central Government as to whether action could be taken under Rule 41 of the Defence of India Rules, 1962. in connection with a pamphlet which contained photostat copy of a letter alleged to have been written by the Pakistan High Commissioner in In< i to the Foreign Minister of Pakist; -.. It came to the notice of the State Government on the eve of the General Elections. The pamphlet, which ber re no name of its printer or publisher, and which has been described by the Pakistan High Commission as forgery sought to create the impression that Shri Atulya Ghosh is a paid agent of Pakistan. Since Government's polify is to restrict the use of the Defence of India Rules outside certain bo areas, to the purposes connected wttn national security, the State Government was advised not to make use of the Defence of India Rules in connection with the pamphlet.]

to Questions

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STARTING OF COOPERATIVE TRADIII COMPANY IN CAR NICOBAR ISLANDS

174. SHRI P. K. KUMARAN: W1U the Minister of HOME AFFAIRS he pleased to state:

- (a) whether there is any pro] under Government's consideration start a Cooperative Trading Comr in the Car Nicobar Islands; and
- (b) if so, by when the CooperatiW Trading Company will be started?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Car Nicobar Trade is at present done by Car Nicobir Trading Co. The question that this trade should be handled by the C;ir Nicobarese themselves so that the tribal get the maximum economic advantage hasTJeen under consideration. Government have offered their fullest assistance to the tribals to take o this trade as soon as possible.